GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS AND SPORTS (DEPARTMENT OF SPORTS) **RAJYA SABHA UNSTARRED QUESTION NO - 2553** ANSWERED ON 10/08/2023

HUMAN RESOURCE DEVELOPMENT IN SPORTS (HRDS) SCHEME

2553. SHRI IRANNA KADADI:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of the improvement in sports facility in Karnataka, especially in Belagavi, where HRDS Scheme has been implemented to support the development of human resources in sports of youth at the national level;

(b) whether the Ministry has conducted an evaluation or assessment of the effectiveness and impact of HRDS Scheme in promoting sports and nurturing talent;

(c) the details of the number of sports institutions, academies, and organizations collaborated with to ensure the successful implementation of the HRDS Scheme; and

(d) whether the Ministry has allocated sufficient funds and resources to support the implementation of the HRDS Scheme and its activities?

ANSWER

THE MINISTER OF YOUTH AFFAIRS AND SPORTS

(SHRI ANURAG SINGH THAKUR)

(a): The Human Resources Development in Sports (HRDS) Scheme, basically, caters to the academic and intellectual side of sports development by providing financial assistance to sports professionals, faculty members, coaches, supporting sports officials, sports organizations, etc., which is vitally important for capacity building and the overall improvement of the standard of sports in the country. Since, the HRDS Scheme does not provide any assistance for creating or enhancing sports facilities, impact of this scheme in improvement in sports facility in Karnataka does not arise.

(b): The Ministry has conducted an evaluation/assessment of the effectiveness and impact of the HRDS Scheme in promoting sports and nurturing talent and accordingly, it has been revised in order to enhance its effectiveness and impact.

(c): To facilitate successful implementation of the Scheme, the Ministry endeavours to disseminate information about the benefits and provisions of the Scheme through the various

autonomous bodies of the Ministry, National Sports Federations, eminent sportspersons, universities, etc. The Ministry regularly advertises the Scheme on a pan-India basis to increase awareness regarding the Scheme.

(d): The HRDS Scheme is a demand-driven scheme and the Ministry allocates sufficient funds and resources for the implementation of the Scheme on the basis of the proposals received.
